

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision

MEETING NUMBER : 39/82-ALC4/2009 MEETING DATE : 22.12.2009

The Meeting No.39/82 in the year 2009-10 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2004-09 pertaining to products falling in Chapter 29 and 30 scheduled to be held on 22.12.2009 was actually held on 06.01.2010 under the Chairmanship of Addl DGFT, Shri V.K. Gupta in his chamber.

Following members were present:-

1. Shri P.P. Shrivastava, Dy.IA, Department of C&PC
2. Shri D.N. Mathur, Dy. IA, Department of Pharmaceuticals
3. Shri Rajinder Pal Singh, Dy. DGFT
4. Shri Shyam Lal, FTDO

At the outset, minutes of Norms Committee Meeting No. 37/82 dated 08.12.2009 and 38/82 meeting dated 15.12.2009 were ratified by the Committee.

Case No.B-376	M/S Gulbrandsen Chemicals Pvt. Ltd.
Norms Committee Meeting No.39/82	F.No.01/82/162/00902/AM09
Meeting Date:22.12.2009	RA F.No.34/24/040/00144/AM09
Adv.Lic.No.3410022657 dated 06.11.2008	
Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.	

Case No.B-377	M/S Sequent Scientific Limited
Norms Committee Meeting No.39/82	F.No.01/82/050/00252/AM09
Meeting Date:22.12.2009	RA F.No.03/95/040/01187/AM08
Adv.Lic.No.0310463534 dated 03.03.2008	
Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.	

Case No.B-378	Policy Division
Norms Committee Meeting No.39/82	F.No.01/82/162/00775/AM10
Meeting Date:22.12.2009	
Withdrawn as the case has already been decided.	

Case No.B-379	M/S Anuh Pharma Ltd.

Norms Committee Meeting No.39/82	F.No.01/82/050/00114/AM09
Meeting Date:22.12.2009	RA F.No.03/94/040/01081/AM08
Adv.Lic.No.0310459813 dated 01.02.2008	
Committee decided to defer case for 02.02.2010 for comments of DOP.	

Case No.A-179	M/S Sandoz Pvt. Ltd.
Norms Committee Meeting No.39/82	F.No.01/82/162/00859/AM09
Meeting Date:22.12.2009	RA F.No.03/95/040/00518/AM09
Adv.Lic.No.0310485890 dated 10.09.2008	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No.A-180	M/S Srini Pharmaceuticals Ltd.
Norms Committee Meeting No.39/82	F.No.01/82/162/01222/AM09
Meeting Date:22.12.2009	RA F.No.09/24/040/00442/AM09
Adv.Lic.No.0910037267 dated 03.03.2009	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No.A-181	M/S Unimark Remedies Ltd.
Norms Committee Meeting No.39/82	F.No.01/82/162/00858/AM09
Meeting Date:22.12.2009	RA F.No.03/95/040/00095/AM08
Adv.Lic.No.0310494004 dated 12.11.2008	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No.A-182	M/S Amoli Organics Ltd.
Norms Committee Meeting No.39/82	F.No.01/82/050/00993/AM04
Meeting Date:22.12.2009	RA F.No.03/24/040/01683/AM04
Adv.Lic.No.0310238481 dated 27.11.2003	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No.A-183	M/S Cipla Ltd
Norms Committee Meeting No.39/82	F.No.01/82/162/00110/AM10
Meeting Date:22.12.2009	RA F.No.03/94/040/01006/AM09
Adv.Lic.No.0310505855 dated 05.02.2009	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No.A-184	M/S Cipla Ltd
Norms Committee Meeting No.39/82	F.No.01/82/162/00107/AM10
Meeting Date:22.12.2009	RA F.No.03/94/040/00994/AM09
Adv.Lic.No.0310505514 dated 04.02.2009	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No.A-185	M/S Flaming Lab. Ltd.
Norms Committee Meeting No.39/82	F.No.01/82/162/01125/AM09
Meeting Date:22.12.2009	RA F.No.09/24/040/00030/AM09
Adv.Lic.No.0910033923 dated 15.05.2009	
Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.	

Case No.C-25	M/S Filtra Speciality Catalysts Ltd.
Norms Committee Meeting No.39/82	F.No.01/82/162/00006/AM10
Meeting Date:22.12.2009	
Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.	

1	Case No.:17/19/83-ALC1/2006	Party Name:SHASUN CHEMICALS & DRUGS LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/83/050/00438/AM07/	RLA File :04/24/040/00138/AM07/	Lic.No/Date:0410082941 19.07.2006	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

2	Case No.:8/33/83-ALC1/2006	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/83/050/00817/AM07/	RLA File :03/95/040/00837/AM07/	Lic.No/Date:0310405369 24.10.2006	
	Decision :Withdrawn as the case has already been approved by NC in its 33/82 meeting held on 10.11.2009.			

3	Case No.:2/4/85-ALC3/2007	Party Name:HEINZ INDIA PRIVATE LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/85/050/00259/AM07/	RLA File :03/94/040/01338/AM07/	Lic.No/Date:0310424928 29.03.2007	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Ministry of FPI.			

4	Case No.:591/24/83-ALC1/2007	Party Name:GANGWAL CHEMICALS (P)	Meet No/Date:39/82-ALC4/2009	Status:Case
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	LTD.	22.12.2009	Approved
HQ File :01/83/050/00315/AM08/	RLA File :03/94/040/00122/AM08/	Lic.No/Date:0310429161 11.05.2007	
Decision : Withdrawn as the case has already been approved by NC in its 32/82 meeting held on 03.11.2009.			

5	Case No.:19/23/83-ALC1/2007	Party Name:SEQUENT SCIENTIFIC LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/83/050/00655/AM08/	RLA File :07/24/040/00234/AM08/	Lic.No/Date:0710052301 04.07.2007	Defer Date:02.02.2010
Decision : Committee decided to defer case for 02.02.2010 for comments of DC(MSME).				

6	Case No.:7/25/83-ALC1/2007	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/83/050/01032/AM08/	RLA File :09/24/040/00231/AM08/	Lic.No/Date:0910031314 29.08.2007	Defer Date:16.02.2010
Decision : Committee decided to defer case for 16.02.2010 for comments of Department of Pharmaceuticals.				

7	Case No.:35/27/83-ALC1/2007	Party Name:SHREE GANESH CHEMICALS	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/83/050/01109/AM08/	RLA File :34/24/040/00089/AM08/	Lic.No/Date:3410019570 05.09.2007	Defer Date:02.02.2010
Decision : Committee considered case as per agenda and observed that the export item is Scomet item and therefore, comments of Export Cell were called for. It was also observed that on the advice of Export Cell, the Jt. DGFT, Vadodara has been requested to furnish the details of Scomet licences/recommendation of Hqrs, but the same has not been received so far. It was, therefore, decided to remind the RLA to furnish the required information and defer the case for 02.02.2010.				

8	Case No.:8/38/83-ALC1/2007	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved																			
	HQ File :01/83/050/01570/AM08/	RLA File :03/94/040/00805/AM08/	Lic.No/Date:0310450439 16.11.2007																				
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. 35011/152/2009-PI-III dated 26.10.2009 and in consultation with technical authority present in meeting decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-																							
<table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td rowspan="4">Cilazapril</td><td rowspan="4">1 kg.</td><td>1.</td><td>Borane Tetrahydrofuran Complex</td><td>3.97 kg</td></tr> <tr> <td>2.</td><td>(R)-Ethyl-2-Hydroxy-4-Phenyl Butanoate</td><td>1.53 kg</td></tr> <tr> <td>3.</td><td>Hydrazine Hydrate</td><td>5.11 kg</td></tr> <tr> <td>4.</td><td>Trifluoro Methane Sulfonic Anhydride</td><td>1.27 kg</td></tr> </tbody> </table>					Export product	Export Qty.	Sl.No.	Import items	Qty. allowed	Cilazapril	1 kg.	1.	Borane Tetrahydrofuran Complex	3.97 kg	2.	(R)-Ethyl-2-Hydroxy-4-Phenyl Butanoate	1.53 kg	3.	Hydrazine Hydrate	5.11 kg	4.	Trifluoro Methane Sulfonic Anhydride	1.27 kg
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	5.	Trifluoro Methane Sulfonic Acid	0.888 kg
	6.	Trifluoro Acitic Acid	4.01 kg
	7.	Tetrahydrofuran	7.39 kg
	8.	Methylene Chloride	30.94 kg
	9.	Methanol	17.34 kg
	10.	N-Hexane	7.74 kg
	RA concerned may take further necessary action as per above decision of NC.		

9	Case No.:57/6/82-ALC4/2008	Party Name:CORAL DRUGS PVT. LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/00140/AM09/	RLA File :05/24/040/00884/AM08/	Lic.No/Date:0510217198 28.02.2008	
	Decision :Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

10	Case No.:40/11/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/00360/AM09/	RLA File :09/24/040/00520/AM08/	Lic.No/Date:0910033434 24.03.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 meeting held on 17.11.2009.			

11	Case No.:62/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/83/050/00234/AM09/	RLA File :03/94/040/01245/AM08/	Lic.No/Date:0310466401 27.03.2008	Defer Date:12.01.2010
	Decision :Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

12	Case No.:39/9/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00272/AM09/	RLA File :03/94/040/01345/AM08/	Lic.No/Date:0310466954 01.04.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

13	Case No.:79/9/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/83/050/00251/AM09/	RLA File :03/94/040/01323/AM08/	Lic.No/Date:0310466988	Defer

		01.04.2008	Date:12.01.2010
Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

14	Case No.:43/14/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/83/050/00413/AM09/	RLA File :03/94/040/00065/AM09/	Lic.No/Date:0310471590 19.05.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

15	Case No.:47/14/83-ALC1/2008	Party Name:EXON LABORATORIES PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/83/050/00417/AM09/	RLA File :03/94/040/00064/AM09/	Lic.No/Date:0310471586 19.05.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

16	Case No.:2/11/85-ALC3/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/85/050/00086/AM09/	RLA File :09/24/040/00079/AM09/	Lic.No/Date:0910034354 19.06.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

17	Case No.:17/15/82-ALC4/2008	Party Name:EMAMI LIMITED,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00657/AM09/	RLA File :02/24/040/00062/AM09/	Lic.No/Date:0210114088 25.06.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

18	Case No.:2/17/82-ALC4/2008	Party Name:SUPREEM PHARMACEUTICALS MYSORE PVT LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00726/AM09/	RLA File :07/24/040/00173/AM09/	Lic.No/Date:0710058403 09.07.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DC(MSME).			

19	Case No.:12/17/82-ALC4/2008	Party Name:ANUS LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00736/AM09/	RLA File :09/24/040/00552/AM08/	Lic.No/Date:0910034576 11.07.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

20	Case No.:11/19/82-ALC4/2008	Party Name:VITAL LABORATORIES PVT. LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/00787/AM09/	RLA File :03/95/040/00350/AM09/	Lic.No/Date:0310479369 18.07.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

21	Case No.:16/18/82-ALC4/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00769/AM09/	RLA File :03/95/040/00355/AM09/	Lic.No/Date:0310479455 21.07.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

22	Case No.:1/20/82-ALC4/2008	Party Name:PAUSHAK LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/00793/AM09/	RLA File :34/24/040/00049/AM09/	Lic.No/Date:3410021924 25.07.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 dated 03.11.2009.			

23	Case No.:26/20/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00819/AM09/	RLA File :09/24/040/00167/AM09/	Lic.No/Date:0910034850 30.07.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

24	Case No.:18/22/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00881/AM09/	RLA File :08/24/040/00076/AM09/	Lic.No/Date:0810073944 13.08.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

25	Case No.:20/22/82-ALC4/2008	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00883/AM09/	RLA File :08/24/040/00070/AM09/	Lic.No/Date:0810073981 14.08.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

26	Case No.:39/22/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00902/AM09/	RLA File :03/94/040/00451/AM09/	Lic.No/Date:0310482900 18.08.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

27	Case No.:1/23/82-ALC4/2008	Party Name:VIVIMED LABS LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00905/AM09/	RLA File :09/24/040/00210/AM09/	Lic.No/Date:0910035105 21.08.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

28	Case No.:24/23/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00928/AM09/	RLA File :03/94/040/00512/AM09/	Lic.No/Date:0310483819 26.08.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

29	Case No.:7/41/82-ALC4/2008	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:34/82-ALC4/2009 17.11.2009	Status:Case Deferred
	HQ File :01/82/050/01447/AM09/	RLA File :04/24/040/00138/AM09/	Lic.No/Date:0410098239 28.08.2008	Defer Date:29.12.2009
	Decision :Committee decided to defer case for 02.02.2010 for reply from firm.			

30	Case No.:6/24/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:16/82-ALC4/2009 14.07.2009	Status:Case Approved
	HQ File :01/82/050/00939/AM09/	RLA File :02/24/040/00145/AM09/	Lic.No/Date:0210116684 29.08.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 19/82 dated 04.08.2009.			

31	Case No.:10/41/82-ALC4/2008	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01450/AM09/	RLA File :09/24/040/00199/AM09/	Lic.No/Date:0910035198 01.09.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

32	Case No.:19/26/82-ALC4/2008	Party Name:R L FINE CHEM	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01017/AM09/	RLA File :07/24/040/00297/AM09/	Lic.No/Date:0710059800 15.09.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

33	Case No.:15/28/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01064/AM09/	RLA File :07/24/040/00340/AM09/	Lic.No/Date:0710060093 24.09.2008	Defer Date:17.11.2009
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

34	Case No.:28/28/82-ALC4/2008	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01077/AM09/	RLA File :09/24/040/00204/AM09/	Lic.No/Date:0910035464 29.09.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

35	Case No.:29/28/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01078/AM09/	RLA File :09/24/040/00237/AM09/	Lic.No/Date:0910035465 29.09.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

36	Case No.:21/29/82-ALC4/2008	Party Name:MECK PHARMACEUTICALS AND CHEMICALS PVT.LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01103/AM09/	RLA File :08/24/040/00107/AM09/	Lic.No/Date:0810075122 01.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

37	Case No.:32/29/82-ALC4/2008	Party Name:PAUSHAK LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01114/AM09/	RLA File :34/24/040/00115/AM09/	Lic.No/Date:3410022467 06.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

38	Case No.:50/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01132/AM09/	RLA File :03/94/040/00655/AM09/	Lic.No/Date:0310489368 07.10.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

39	Case No.:51/29/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01133/AM09/	RLA File :03/94/040/00529/AM09/	Lic.No/Date:0310489370 07.10.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

40	Case No.:33/41/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01473/AM09/	RLA File :07/24/040/00371/AM09/	Lic.No/Date:0710060370 10.10.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

41	Case No.:60/29/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01142/AM09/	RLA File :03/94/040/00672/AM09/	Lic.No/Date:0310489879 10.10.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

42	Case No.:12/31/82-ALC4/2008	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01169/AM09/	RLA File :09/24/040/00235/AM09/	Lic.No/Date:0910035680 17.10.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

43	Case No.:4/31/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01161/AM09/	RLA File :03/94/040/00851/AM08/	Lic.No/Date:0310490762 17.10.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

44	Case No.:9/31/82-ALC4/2008	Party Name:SYMED LABS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01166/AM09/	RLA File :09/24/040/00286/AM09/	Lic.No/Date:0910035677 17.10.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

45	Case No.:2/32/82-ALC4/2008	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01177/AM09/	RLA File :03/94/040/00998/AM08/	Lic.No/Date:0310491143 20.10.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of D/O C&PC.			

46	Case No.:3/32/82-ALC4/2008	Party Name:D.TOTLA PLASTIC	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01178/AM09/	RLA File :03/94/040/00710/AM09/	Lic.No/Date:0310491145 20.10.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

47	Case No.:6/32/82-ALC4/2008	Party Name:KRISHNA CHEMICAL INDUSTRIES	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01181/AM09/	RLA File :34/24/040/00136/AM09/	Lic.No/Date:3410022579 21.10.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

48	Case No.:7/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01182/AM09/	RLA File :03/94/040/00721/AM09/	Lic.No/Date:0310491254	Defer

			21.10.2008	Date:02.02.2010
	Decision :Committee decided to defer the case for 02.02.2010 for reply from firm.			
49	Case No.:21/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Transferred to Different Section
	HQ File :01/82/050/01196/AM09/	RLA File :05/24/040/00347/AM09/	Lic.No/Date:0510229889 23.10.2008	
	Decision :Case has already been transferred to NC-VII.			
50	Case No.:22/32/82-ALC4/2008	Party Name:VARUN MEDIMPEX INC.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Transferred to Different Section
	HQ File :01/82/050/01197/AM09/	RLA File :05/24/040/00431/AM09/	Lic.No/Date:0510229891 23.10.2008	
	Decision : Case has already been transferred to NC-VII.			
51	Case No.:27/32/82-ALC4/2008	Party Name:GLAND PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01202/AM09/	RLA File :09/24/040/00084/AM09/	Lic.No/Date:0910035732 24.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			
52	Case No.:37/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01212/AM09/	RLA File :05/24/040/00465/AM09/	Lic.No/Date:0510229949 24.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			
53	Case No.:38/32/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01213/AM09/	RLA File :05/24/040/00466/AM09/	Lic.No/Date:0510229951 24.10.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			
54	Case No.:10/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01226/AM09/	RLA File :03/95/040/00306/AM08/	Lic.No/Date:0310492305 31.10.2008	

Decision : Withdrawn as the case has already been approved by NC in its 38/82 dated 15.12.2009.

55	Case No.:9/33/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01225/AM09/	RLA File :03/95/040/00305/AM08/	Lic.No/Date:0310492297 31.10.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

56	Case No.:26/33/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01242/AM09/	RLA File :09/24/040/00303/AM09/	Lic.No/Date:0910035860 06.11.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

57	Case No.:29/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01469/AM09/	RLA File :03/94/040/00752/AM09/	Lic.No/Date:0310493255 06.11.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

58	Case No.:3/34/82-ALC4/2008	Party Name:ATUL LIMITED,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01246/AM09/	RLA File :08/24/040/00159/AM09/	Lic.No/Date:0810075840 07.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

59	Case No.:5/35/82-ALC4/2008	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01261/AM09/	RLA File :03/94/040/00689/AM09/	Lic.No/Date:0310493655 11.11.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

60	Case No.:11/35/82-ALC4/2008	Party Name:SUTURES INDIA PRIVATE LIMITED,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Rejected
	HQ File :01/82/050/01267/AM09/	RLA File :07/24/040/00441/AM09/	Lic.No/Date:0710061011	

			12.11.2008	
	Decision : The case has already been rejected by NC in its 26/82 meeting held on 22.09.2009.			
61	Case No.:15/41/82-ALC4/2008	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01455/AM09/	RLA File :03/95/040/00796/AM08/	Lic.No/Date:0310494005 12.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009..			
62	Case No.:19/35/82-ALC4/2008	Party Name:VIJAYASRI ORGANICS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01275/AM09/	RLA File :09/24/040/00287/AM09/	Lic.No/Date:0910035950 17.11.2008	Defer Date:
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			
63	Case No.:32/41/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01472/AM09/	RLA File :03/94/040/00791/AM09/	Lic.No/Date:0310494617 18.11.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of MFPI.			
64	Case No.:2/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01288/AM09/	RLA File :03/95/040/00674/AM09/	Lic.No/Date:0310494806 19.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 32/82 dated 03.11.2009.			
65	Case No.:3/36/82-ALC4/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01289/AM09/	RLA File :03/95/040/00676/AM09/	Lic.No/Date:0310494807 19.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 38/82 dated 15.12.2009.			
66	Case No.:30/35/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01286/AM09/	RLA File :07/24/040/00460/AM09/	Lic.No/Date:0710061156	Defer Date:02.02.2010

			19.11.2008	
	Decision :Committee decided to defer case for 02.02.2010 for comments of D/O C&PC.			
67	Case No.:17/36/82-ALC4/2008	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01303/AM09/	RLA File :08/24/040/00170/AM09/	Lic.No/Date:0810076097 20.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			
68	Case No.:9/36/82-ALC4/2008	Party Name:SMRUTHI ORGANICS LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01295/AM09/	RLA File :31/24/040/00215/AM09/	Lic.No/Date:3110036143 20.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			
69	Case No.:11/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01330/AM09/	RLA File :07/24/040/00477/AM09/	Lic.No/Date:0710061336 26.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009..			
70	Case No.:12/37/82-ALC4/2008	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01331/AM09/	RLA File :08/24/040/00172/AM09/	Lic.No/Date:0810076282 27.11.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			
71	Case No.:14/37/82-ALC4/2008	Party Name:MEDREICH LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01333/AM09/	RLA File :07/24/040/00470/AM09/	Lic.No/Date:0710061378 27.11.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			
72	Case No.:23/37/82-ALC4/2008	Party Name:BLISS GVS PHARMA LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01342/AM09/	RLA File :03/94/040/00775/AM09/	Lic.No/Date:0310496208 02.12.2008	

Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.

73	Case No.:28/37/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01347/AM09/	RLA File :05/24/040/00562/AM09/	Lic.No/Date:0510231994 02.12.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

74	Case No.:29/37/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01348/AM09/	RLA File :05/24/040/00566/AM09/	Lic.No/Date:0510231995 02.12.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

75	Case No.:4/38/82-ALC4/2008	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01353/AM09/	RLA File :09/24/040/00337/AM09/	Lic.No/Date:0910036194 04.12.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

76	Case No.:16/38/82-ALC4/2008	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01365/AM09/	RLA File :03/95/040/00621/AM09/	Lic.No/Date:0310496924 08.12.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

77	Case No.:20/38/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01369/AM09/	RLA File :05/24/040/00574/AM09/	Lic.No/Date:0510232237 08.12.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

78	Case No.:16/39/82-ALC4/2008	Party Name:SHREE GANESH CHEMICALS	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01386/AM09/	RLA File :34/24/040/00162/AM09/	Lic.No/Date:3410022880 10.12.2008	Defer Date:02.02.2010

Decision : Committee considered case as per agenda and observed that the export item is Scomet item and therefore, comments of Export Cell were called for. It was also observed that on the advice of Export Cell, the Jt. DGFT, Vadodara has been requested to furnish the details of Scomet licences/recommendation of Hqrs, but the same has not been received so far. It was, therefore, decided to remind the RLA to furnish the required information and defer the case for 02.02.2010.

79	Case No.:17/39/82-ALC4/2008	Party Name:CHEMOLUTIONS CHEMICALS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01387/AM09/	RLA File :03/94/040/00844/AM09/	Lic.No/Date:0310497153 10.12.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

80	Case No.:18/39/82-ALC4/2008	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved									
	HQ File :01/82/050/01388/AM09/	RLA File :03/94/040/00826/AM09/	Lic.No/Date:0310497164 10.12.2008										
	Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. No.35011/109/2009-PI-III dated 26.10.2009 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import items</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>Triamcinolone Base USP/BP</td><td>1 kg.</td><td>1.</td><td>9 Beta-11 Beta-Epoxy-16 Alpha, 17 Alpha, 21-Trihydroxy-Pregna-1,4-Diene-3,20-Dione (5TR)</td><td>1.05 kg</td></tr> </tbody> </table> RA concerned may take further necessary action as per above decision of NC.				Export product	Export Qty.	Sl.No.	Import items	Qty. allowed	Triamcinolone Base USP/BP	1 kg.	1.	9 Beta-11 Beta-Epoxy-16 Alpha, 17 Alpha, 21-Trihydroxy-Pregna-1,4-Diene-3,20-Dione (5TR)
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed									
Triamcinolone Base USP/BP	1 kg.	1.	9 Beta-11 Beta-Epoxy-16 Alpha, 17 Alpha, 21-Trihydroxy-Pregna-1,4-Diene-3,20-Dione (5TR)	1.05 kg									

81	Case No.:13/39/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01383/AM09/	RLA File :05/24/040/00527/AM09/	Lic.No/Date:0510232365 11.12.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

82	Case No.:40/39/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01410/AM09/	RLA File :03/94/040/01198/AM08/	Lic.No/Date:0310497955 15.12.2008	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Min. of E&F.			

83	Case No.:1/40/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
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	HQ File :01/82/050/01420/AM09/	RLA File :08/24/040/00187/AM09/	Lic.No/Date:0810076754 16.12.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

84	Case No.:46/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01416/AM09/	RLA File :09/24/040/00352/AM09/	Lic.No/Date:0910036323 16.12.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

85	Case No.:47/39/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01417/AM09/	RLA File :09/24/040/00355/AM09/	Lic.No/Date:0910036324 16.12.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

86	Case No.:10/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01429/AM09/	RLA File :03/94/040/00871/AM09/	Lic.No/Date:0310498562 17.12.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for reply from firm.			

87	Case No.:11/40/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01430/AM09/	RLA File :05/24/040/00568/AM09/	Lic.No/Date:0510232764 17.12.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

88	Case No.:14/42/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01492/AM09/	RLA File :22/24/040/00056/AM09/	Lic.No/Date:2210008531 24.12.2008	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

89	Case No.:35/41/82-ALC4/2008	Party Name:DSM ANTI-INFECTIVES INDIA	Meet No/Date:39/82-ALC4/2009	Status:Case Deferred
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		LTD	22.12.2009	
	HQ File :01/82/050/01475/AM09/	RLA File :22/24/040/00055/AM09/	Lic.No/Date:2210008528 24.12.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

90	Case No.:3/42/82-ALC4/2008	Party Name:INTAS PHARMACEUTICALS LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01481/AM09/	RLA File :08/24/040/00193/AM09/	Lic.No/Date:0810077034 30.12.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

91	Case No.:4/42/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01482/AM09/	RLA File :22/24/040/00053/AM09/	Lic.No/Date:2210008550 30.12.2008	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

92	Case No.:7/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01485/AM09/	RLA File :05/24/040/00623/AM09/	Lic.No/Date:0510233580 30.12.2008	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

93	Case No.:20/42/82-ALC4/2008	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01498/AM09/	RLA File :09/70/040/00215/AM09/	Lic.No/Date:0910036571 05.01.2009	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

94	Case No.:21/42/82-ALC4/2008	Party Name:BIOCHEMICAL & SYNTHETIC PRODUCTS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01499/AM09/	RLA File :09/24/040/00357/AM09/	Lic.No/Date:0910036573 05.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

95	Case No.:23/42/82-ALC4/2008	Party Name:ELDER PHARMACEUTICALS LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01501/AM09/	RLA File :03/94/040/00905/AM09/	Lic.No/Date:0310501128 05.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 34/82 dated 17.11.2009.			

96	Case No.:27/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01505/AM09/	RLA File :03/94/040/00904/AM09/	Lic.No/Date:0310501134 05.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

97	Case No.:28/42/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01506/AM09/	RLA File :03/94/040/00920/AM09/	Lic.No/Date:0310501141 05.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

98	Case No.:29/42/82-ALC4/2008	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01507/AM09/	RLA File :03/94/040/00316/AM09/	Lic.No/Date:0310501151 05.01.2009	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

99	Case No.:23/43/82-ALC4/2008	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/01532/AM09/	RLA File :05/24/040/00656/AM09/	Lic.No/Date:0510234079 06.01.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 38/82 dated 15.12.2009.			

100	Case No.:10/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01545/AM09/	RLA File :03/94/040/00538/AM09/	Lic.No/Date:0310502325 13.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case			

for 12.01.2010. Accordingly, case was deferred for 12.01.2010.

101	Case No.:25/43/82-ALC4/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01534/AM09/	RLA File :02/24/040/00248/AM09/	Lic.No/Date:0210122139 13.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

102	Case No.:7/44/82-ALC4/2008	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01542/AM09/	RLA File :03/94/040/00931/AM09/	Lic.No/Date:0310502289 13.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

103	Case No.:9/44/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01544/AM09/	RLA File :03/94/040/00537/AM09/	Lic.No/Date:0310502324 13.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

104	Case No.:4/44/82-ALC4/2008	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01539/AM09/	RLA File :09/24/040/00385/AM09/	Lic.No/Date:0910036721 15.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

105	Case No.:5/44/82-ALC4/2008	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01540/AM09/	RLA File :09/24/040/00350/AM09/	Lic.No/Date:0910036722 15.01.2009	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

106	Case No.:26/44/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
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	HQ File :01/82/050/01561/AM09/	RLA File :22/24/040/00059/AM09/	Lic.No/Date:2210008587 16.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

107	Case No.:21/44/82-ALC4/2008	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01556/AM09/	RLA File :05/24/040/00663/AM09/	Lic.No/Date:0510234650 19.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

108	Case No.:22/44/82-ALC4/2008	Party Name:AKUMS DRUGS & PHARMACEUTICALS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01557/AM09/	RLA File :05/24/040/00665/AM09/	Lic.No/Date:0510234676 19.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

109	Case No.:25/44/82-ALC4/2008	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01560/AM09/	RLA File :09/24/040/00288/AM09/	Lic.No/Date:0910036749 20.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

110	Case No.:5/45/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01569/AM09/	RLA File :07/24/040/00435/AM09/	Lic.No/Date:0710062501 22.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

111	Case No.:8/45/82-ALC4/2008	Party Name:HETERO LABS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01572/AM09/	RLA File :09/24/040/00389/AM09/	Lic.No/Date:0910036803 22.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

for 12.01.2010. Accordingly, case was deferred for 12.01.2010.

112	Case No.:12/45/82-ALC4/2008	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01576/AM09/	RLA File :09/24/040/00372/AM09/	Lic.No/Date:0910036817 23.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

113	Case No.:12/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01594/AM09/	RLA File :09/24/040/00384/AM09/	Lic.No/Date:0910036902 29.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

114	Case No.:13/46/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01595/AM09/	RLA File :09/24/040/00386/AM09/	Lic.No/Date:0910036903 29.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

115	Case No.:15/46/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01597/AM09/	RLA File :03/94/040/00985/AM09/	Lic.No/Date:0310504540 29.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

116	Case No.:19/46/82-ALC4/2008	Party Name:KOPRAN LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01601/AM09/	RLA File :03/94/040/00986/AM09/	Lic.No/Date:0310504570 30.01.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

117	Case No.:8/48/82-ALC4/2008	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:39/82-ALC4/2009	Status:Case
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			22.12.2009	Deferred
	HQ File :01/82/050/01613/AM09/	RLA File :34/24/040/00200/AM09/	Lic.No/Date:3410023355 03.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

118	Case No.:6/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01611/AM09/	RLA File :09/24/040/00366/AM09/	Lic.No/Date:0910036958 04.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

119	Case No.:10/48/82-ALC4/2008	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01615/AM09/	RLA File :09/24/040/00367/AM09/	Lic.No/Date:0910036968 05.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

120	Case No.:11/48/82-ALC4/2008	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01616/AM09/	RLA File :09/24/040/00327/AM09/	Lic.No/Date:0910036969 05.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

121	Case No.:26/48/82-ALC4/2008	Party Name:T.C. HEALTH CARE PVT.LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01631/AM09/	RLA File :05/24/040/00645/AM09/	Lic.No/Date:0510235995 06.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

122	Case No.:23/48/82-ALC4/2008	Party Name:CIRON DRUGS & PHARMACEUTICALS P. LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01628/AM09/	RLA File :03/94/040/01007/AM09/	Lic.No/Date:0310506348 09.02.2009	Defer Date:12.01.2010

Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.

123	Case No.:34/48/82-ALC4/2008	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01639/AM09/	RLA File :09/24/040/00402/AM09/	Lic.No/Date:0910037046 11.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

124	Case No.:37/48/82-ALC4/2008	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01642/AM09/	RLA File :34/24/040/00199/AM09/	Lic.No/Date:3410023446 11.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

125	Case No.:1/49/82-ALC4/2008	Party Name:AVON ORGANICS LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01643/AM09/	RLA File :09/24/040/00416/AM09/	Lic.No/Date:0910037048 12.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

126	Case No.:3/49/82-ALC4/2008	Party Name:MEGA FINE PHARMA PVT.LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01645/AM09/	RLA File :03/95/040/00929/AM09/	Lic.No/Date:0310506992 12.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

127	Case No.:7/49/82-ALC4/2008	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01649/AM09/	RLA File :09/24/040/00412/AM09/	Lic.No/Date:0910037066 13.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

128	Case No.:21/49/82-ALC4/2008	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01663/AM09/	RLA File :03/94/040/01030/AM09/	Lic.No/Date:0310507849 18.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

129	Case No.:1/51/82-ALC4/2008	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01687/AM09/	RLA File :22/24/040/00066/AM09/	Lic.No/Date:2210008674 20.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

130	Case No.:10/51/82-ALC4/2008	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01696/AM09/	RLA File :22/24/040/00068/AM09/	Lic.No/Date:2210008686 25.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

131	Case No.:13/51/82-ALC4/2008	Party Name:INTERMED LABS PVT. LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01699/AM09/	RLA File :07/24/040/00642/AM09/	Lic.No/Date:0710063296 26.02.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

132	Case No.:14/54/82-ALC4/2008	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01716/AM09/	RLA File :22/24/040/00071/AM09/	Lic.No/Date:2210008712 11.03.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

133	Case No.:27/1/82-ALC4/2009	Party Name:M.J. BIOPHARM PVT. LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01747/AM09/	RLA File :03/95/040/00982/AM09/	Lic.No/Date:0310511508	Defer

		16.03.2009	Date:12.01.2010
Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

134	Case No.:7/1/82-ALC4/2009	Party Name:KAMUD DRUGS PVT.LIMITED.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01727/AM09/	RLA File :31/24/040/00327/AM09/	Lic.No/Date:3110037707 17.03.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

135	Case No.:4/54/82-ALC4/2008	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01706/AM09/	RLA File :07/24/040/00660/AM09/	Lic.No/Date:0710063727 19.03.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

136	Case No.:13/1/82-ALC4/2009	Party Name:SOLARIS CHEMTECH INDUSTRIES LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01733/AM09/	RLA File :34/24/040/00232/AM09/	Lic.No/Date:3410023787 20.03.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

137	Case No.:42/1/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01762/AM09/	RLA File :03/94/040/01026/AM09/	Lic.No/Date:0310512522 20.03.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

138	Case No.:36/1/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01756/AM09/	RLA File :34/24/040/00236/AM09/	Lic.No/Date:3410023843 26.03.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

139	Case No.:54/1/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/01774/AM09/	RLA File :09/24/040/00460/AM09/	Lic.No/Date:0910037582 31.03.2009	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

140	Case No.:3/2/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00003/AM10/	RLA File :05/24/040/00686/AM09/	Lic.No/Date:0510239349 01.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

141	Case No.:6/2/82-ALC4/2009	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00006/AM10/	RLA File :03/95/040/01031/AM09/	Lic.No/Date:0310514144 01.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

142	Case No.:8/2/82-ALC4/2009	Party Name:LUPIN LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00008/AM10/	RLA File :03/95/040/01035/AM09/	Lic.No/Date:0310514289 02.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

143	Case No.:9/2/82-ALC4/2009	Party Name:ARCH PHARMALABS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00009/AM10/	RLA File :03/94/040/01131/AM09/	Lic.No/Date:0310514341 02.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

144	Case No.:6/3/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00018/AM10/	RLA File :03/94/040/00007/AM10/	Lic.No/Date:0310515022	Defer

		09.04.2009	Date:12.01.2010
Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

145	Case No.:10/4/82-ALC4/2009	Party Name:MAHARASHTRA ORGANO METALLIC CATALYSTS PVT.LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00031/AM10/	RLA File :03/95/040/00014/AM10/	Lic.No/Date:0310516148 17.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

146	Case No.:33/14/82-ALC4/2009	Party Name:RAY CHEMICALS PRIVATE LIMITED,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00203/AM10/	RLA File :07/24/040/00003/AM10/	Lic.No/Date:0710064266 20.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

147	Case No.:5/5/82-ALC4/2009	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00038/AM10/	RLA File :34/24/040/00009/AM10/	Lic.No/Date:3410024019 22.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

148	Case No.:13/5/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00046/AM10/	RLA File :03/94/040/00024/AM10/	Lic.No/Date:0310517091 24.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

149	Case No.:14/5/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00047/AM10/	RLA File :04/24/040/00002/AM10/	Lic.No/Date:0410104217 24.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

150	Case No.:18/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00051/AM10/	RLA File :05/24/040/00019/AM10/	Lic.No/Date:0510240287 24.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

151	Case No.:19/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00052/AM10/	RLA File :05/24/040/00015/AM10/	Lic.No/Date:0510240292 24.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

152	Case No.:20/5/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00053/AM10/	RLA File :05/24/040/00014/AM10/	Lic.No/Date:0510240296 24.04.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

153	Case No.:26/14/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00196/AM10/	RLA File :22/24/040/00003/AM10/	Lic.No/Date:2210008912 11.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

154	Case No.:26/14/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00196/AM10/	RLA File :22/24/040/00003/AM10/	Lic.No/Date:2210008912 11.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

155	Case No.:6/22/82-ALC4/2009	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred

HQ File :01/82/050/00463/AM10/	RLA File :22/24/040/00076/AM09/	Lic.No/Date:2210008911 11.05.2009	Defer Date:02.02.2010
Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

156	Case No.:2/8/82-ALC4/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00097/AM10/	RLA File :03/94/040/00976/AM09/	Lic.No/Date:0310519346 12.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

157	Case No.:10/8/82-ALC4/2009	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00105/AM10/	RLA File :03/94/040/00029/AM10/	Lic.No/Date:0310519664 13.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

158	Case No.:5/8/82-ALC4/2009	Party Name:SAINOR LABORATORIES PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/00100/AM10/	RLA File :09/24/040/00046/AM10/	Lic.No/Date:0910037897 13.05.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 38/82 dated 15.12.2009.			

159	Case No.:7/8/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00102/AM10/	RLA File :07/24/040/00053/AM10/	Lic.No/Date:0710064718 13.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

160	Case No.:12/8/82-ALC4/2009	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00107/AM10/	RLA File :03/94/040/00078/AM10/	Lic.No/Date:0310520090 15.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

161	Case No.:18/8/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00113/AM10/	RLA File :04/24/040/00035/AM10/	Lic.No/Date:0410104715 19.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

162	Case No.:2/10/82-ALC4/2009	Party Name:PADMINI AROMATICS PVT. LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00126/AM10/	RLA File :07/24/040/00052/AM10/	Lic.No/Date:0710064909 21.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

163	Case No.:7/9/82-ALC4/2009	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00120/AM10/	RLA File :04/24/040/00040/AM10/	Lic.No/Date:0410104760 21.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

164	Case No.:8/9/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00121/AM10/	RLA File :03/94/040/00116/AM10/	Lic.No/Date:0310520649 21.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

165	Case No.:9/9/82-ALC4/2009	Party Name:S.R.S.PHARMACEUTICALS PVT. LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00122/AM10/	RLA File :03/95/040/00057/AM10/	Lic.No/Date:0310520741 21.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

166	Case No.:10/10/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00134/AM10/	RLA File :09/24/040/00060/AM10/	Lic.No/Date:0910038017	Defer Date:12.01.2010

		26.05.2009	
Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

167	Case No.:11/10/82-ALC4/2009	Party Name:EUROMED HEALTH PRIVATE LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00135/AM10/	RLA File :35/24/040/00004/AM10/	Lic.No/Date:3510026736 26.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

168	Case No.:7/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00131/AM10/	RLA File :03/94/040/00136/AM10/	Lic.No/Date:0310521306 26.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

169	Case No.:8/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00132/AM10/	RLA File :03/94/040/00137/AM10/	Lic.No/Date:0310521317 26.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

170	Case No.:9/10/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00133/AM10/	RLA File :03/94/040/00059/AM10/	Lic.No/Date:0310521318 26.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

171	Case No.:13/10/82-ALC4/2009	Party Name:VASUDHA PHARMA CHEM LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00137/AM10/	RLA File :09/24/040/00055/AM10/	Lic.No/Date:0910038020 28.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

172	Case No.:14/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00138/AM10/	RLA File :09/24/040/00036/AM10/	Lic.No/Date:0910038023 28.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

173	Case No.:15/10/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00139/AM10/	RLA File :09/24/040/00041/AM10/	Lic.No/Date:0910038025 28.05.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

174	Case No.:6/30/82-ALC4/2009	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00607/AM10/	RLA File :03/94/040/00143/AM10/	Lic.No/Date:0310522289 02.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

175	Case No.:9/13/82-ALC4/2009	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00149/AM10/	RLA File :03/94/040/00063/AM10/	Lic.No/Date:0310522513 03.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

176	Case No.:16/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00156/AM10/	RLA File :05/24/040/00129/AM10/	Lic.No/Date:0510243123 05.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

177	Case No.:17/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
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HQ File :01/82/050/00157/AM10/	RLA File :05/24/040/00046/AM10/	Lic.No/Date:0510243222 08.06.2009	Defer Date:12.01.2010
Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

178	Case No.:18/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00158/AM10/	RLA File :05/24/040/00132/AM10/	Lic.No/Date:0510243226 08.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

179	Case No.:19/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00159/AM10/	RLA File :05/24/040/00133/AM10/	Lic.No/Date:0510243230 08.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

180	Case No.:21/13/82-ALC4/2009	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00161/AM10/	RLA File :05/24/040/00134/AM10/	Lic.No/Date:0510243231 08.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

181	Case No.:25/13/82-ALC4/2009	Party Name:OTSUKA CHEMICAL (INDIA) LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00165/AM10/	RLA File :05/24/040/00047/AM10/	Lic.No/Date:0510243291 08.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

182	Case No.:26/13/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00166/AM10/	RLA File :05/24/040/00112/AM10/	Lic.No/Date:0510243367 09.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case			

for 12.01.2010. Accordingly, case was deferred for 12.01.2010.

183	Case No.:23/13/82-ALC4/2009	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00163/AM10/	RLA File :09/24/040/00018/AM10/	Lic.No/Date:0910038170 10.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

184	Case No.:28/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00168/AM10/	RLA File :03/94/040/00206/AM10/	Lic.No/Date:0310523657 11.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

185	Case No.:29/13/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00169/AM10/	RLA File :03/94/040/00207/AM10/	Lic.No/Date:0310523667 11.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

186	Case No.:30/13/82-ALC4/2009	Party Name:SHILPA MEDICARE LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00170/AM10/	RLA File :07/24/040/00103/AM10/	Lic.No/Date:0710065349 11.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

187	Case No.:21/19/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00399/AM10/	RLA File :09/24/040/00075/AM10/	Lic.No/Date:0910038244 16.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

188	Case No.:22/19/82-ALC4/2009	Party Name:ACACIA LIFE SCIENCES PVT	Meet No/Date:39/82-ALC4/2009	Status:Case
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		LTD.	22.12.2009	Deferred
	HQ File :01/82/050/00400/AM10/	RLA File :09/24/040/00001/AM10/	Lic.No/Date:0910038246 16.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

189	Case No.:23/19/82-ALC4/2009	Party Name:DIVIS PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00401/AM10/	RLA File :09/24/040/00069/AM10/	Lic.No/Date:0910038245 16.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

190	Case No.:30/19/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00408/AM10/	RLA File :22/24/040/00015/AM10/	Lic.No/Date:2210009018 22.06.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

191	Case No.:27/19/82-ALC4/2009	Party Name:DR REDDYS LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00405/AM10/	RLA File :09/24/040/00113/AM10/	Lic.No/Date:0910038400 02.07.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

192	Case No.:2/16/82-ALC4/2009	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00262/AM10/	RLA File :09/24/040/00091/AM10/	Lic.No/Date:0910038415 03.07.2009	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of DOP.			

193	Case No.:15/19/82-ALC4/2009	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/00393/AM10/	RLA File :03/95/040/00220/AM10/	Lic.No/Date:0310527397 06.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 38/82 dated 15.12.2009.			

194	Case No.:19/19/82-ALC4/2009	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/00397/AM10/	RLA File :03/95/040/00206/AM10/	Lic.No/Date:0310527638 07.07.2009	
	Decision : Withdrawn as the case has already been approved by NC in its 38/82 dated 15.12.2009.			

195	Case No.:16/19/82-ALC4/2009	Party Name:TORRENT PHARMACEUTICALS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00394/AM10/	RLA File :08/24/040/00072/AM10/	Lic.No/Date:0810081332 08.07.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

196	Case No.:10/39/82-ALC4/2009	Party Name:CIPLA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00813/AM10/	RLA File :03/94/040/00327/AM10/	Lic.No/Date:0310530316 23.07.2009	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.01.2010 for comments of DOP.			

197	Case No.:19/35/82-ALC4/2009	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00709/AM10/	RLA File :09/24/040/00133/AM10/	Lic.No/Date:0910038696 24.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.01.2010 for comments of DOP.			

198	Case No.:21/35/82-ALC4/2009	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00711/AM10/	RLA File :09/24/040/00127/AM10/	Lic.No/Date:0910038698 24.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.01.2010 for comments of DOP.			

199	Case No.:22/35/82-ALC4/2009	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00712/AM10/	RLA File :09/24/040/00130/AM10/	Lic.No/Date:0910038699 24.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.01.2010 for comments of DOP.			

200	Case No.:1/19/82-ALC4/2009	Party Name:LIFE LINE INDUSTRIES LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00379/AM10/	RLA File :03/95/040/00170/AM10/	Lic.No/Date:0310530722 27.07.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

201	Case No.:2/19/82-ALC4/2009	Party Name:BIOSTADT INDIA LIMITED	Meet No/Date:39/82-ALC4/2009 20.10.2009	Status:Case Deferred
	HQ File :01/82/050/00380/AM10/	RLA File :03/94/040/00308/AM10/	Lic.No/Date:0310530948 22.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of Pharmaceuticals.			

202	Case No.:4/19/82-ALC4/2009	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00382/AM10/	RLA File :03/94/040/00307/AM10/	Lic.No/Date:0310531016 28.07.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

203	Case No.:16/35/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00706/AM10/	RLA File :09/24/040/00158/AM10/	Lic.No/Date:0910038722 29.07.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.			

204	Case No.:6/19/82-ALC4/2009	Party Name:SRIDHANADA LABORATORIES	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/00384/AM10/	RLA File :09/24/040/00142/AM10/	Lic.No/Date:0910038725 29.07.2009	
	Decision :Case has already been approved by NC in its 38/82 meeting held on 15.12.2009.			

205	Case No.:32/19/82-ALC4/2009	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00410/AM10/	RLA File :09/24/040/00135/AM10/	Lic.No/Date:0910038751 31.07.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case			

for 12.01.2010. Accordingly, case was deferred for 12.01.2010.

206	Case No.:33/19/82-ALC4/2009	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00411/AM10/	RLA File :04/24/040/00098/AM10/	Lic.No/Date:0410106590 31.07.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

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Case No.:13/35/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved	
HQ File :01/82/050/00703/AM10/	RLA File :09/24/040/00162/AM10/	Lic.No/Date:0910038777 03.08.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their O.M. 35011/289/2009-PI-III dated 29.12.2009 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Nevirapine	1 kg.	1.	Malononitrile	1.0722 kg
		2.	Methylene Chloride	4.00 kg
		3.	Phosphorous Oxychloride	4.2611 kg
		4.	Phosphorous Pentachloride	0.5781 kg
		5.	2-Chloro Nicotinic Acid	1.1059 kg
		6.	Pyridine	0.566 kg
		7.	Methyl Tert. Butyl Ether	3.010 kg
		8.	Cyclopropylamine	1.20 kg
RA concerned may take further necessary action as per above decision of NC.				

208	Case No.:14/35/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00704/AM10/	RLA File :09/24/040/00173/AM10/	Lic.No/Date:0910038796 04.08.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.			

209	Case No.:1/21/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00428/AM10/	RLA File :03/95/040/00263/AM10/	Lic.No/Date:0310532916 07.08.2009	Defer Date:12.01.2010

Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.

210	Case No.:17/35/82-ALC4/2009	Party Name:MSN LABORATORIES LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00707/AM10/	RLA File :09/24/040/00123/AM10/	Lic.No/Date:0910038850 07.08.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.			

211	Case No.:18/35/82-ALC4/2009	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00708/AM10/	RLA File :09/24/040/00124/AM10/	Lic.No/Date:0910038853 07.08.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.			

212	Case No.:15/35/82-ALC4/2009	Party Name:HETERO LABS LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00705/AM10/	RLA File :09/24/040/00191/AM10/	Lic.No/Date:0910039017 18.08.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.			

213	Case No.:20/35/82-ALC4/2009	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00710/AM10/	RLA File :09/24/040/00194/AM10/	Lic.No/Date:0910039023 18.08.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.			

214	Case No.:9/34/82-ALC4/2009	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00654/AM10/	RLA File :22/24/040/00021/AM10/	Lic.No/Date:2210009180 20.08.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

215	Case No.:12/35/82-ALC4/2009	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00702/AM10/	RLA File :09/24/040/00204/AM10/	Lic.No/Date:0910039063 24.08.2009	Defer Date:02.02.2010

Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.

216	Case No.:26/35/82-ALC4/2009	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00716/AM10/	RLA File :03/94/040/00366/AM10/	Lic.No/Date:0310535746 28.08.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

217	Case No.:25/35/82-ALC4/2009	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00715/AM10/	RLA File :03/94/040/00433/AM10/	Lic.No/Date:0310535974 01.09.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.			

218	Case No.:2/26/82-ALC4/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00534/AM10/	RLA File :09/24/040/00185/AM10/	Lic.No/Date:0910039258 09.09.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

219	Case No.:3/26/82-ALC4/2009	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATIONAL	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00535/AM10/	RLA File :05/24/040/00298/AM10/	Lic.No/Date:0510248980 09.09.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

220	Case No.:27/35/82-ALC4/2009	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00717/AM10/	RLA File :03/94/040/00477/AM10/	Lic.No/Date:0310537552 14.09.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

221	Case No.:29/35/82-ALC4/2009	Party Name:BELOOR BAYIR BIOTECH LTD,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00719/AM10/	RLA File :07/24/040/00223/AM10/	Lic.No/Date:0710067058 17.09.2009	Defer Date:02.02.2010

Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.

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Case No.:8/35/82-ALC4/2009	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved	
HQ File :01/82/050/00698/AM10/	RLA File :03/94/040/00510/AM10/	Lic.No/Date:0310538824 22.09.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/212/2008-PI-III dated 20.04.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Metoprolol Succinate	1 Kg.	1.	Para Methoxy Ethyl Phenol	0.7955 kg
		2.	Epichlorohydrine	0.6179 kg
		3.	Mono Isopropyl Amine	0.6285 kg
RA concerned may take further necessary action as per above decision of NC.				

223	Case No.:11/39/82-ALC4/2009	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00815/AM10/	RLA File :03/94/040/00437/AM10/	Lic.No/Date:0310539141 24.09.2009	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

224	Case No.:14/34/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00659/AM10/	RLA File :09/24/040/00235/AM10/	Lic.No/Date:0910039409 25.09.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

225	Case No.:15/34/82-ALC4/2009	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00660/AM10/	RLA File :09/24/040/00213/AM10/	Lic.No/Date:0910039410 25.09.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

226	Case No.:10/30/82-ALC4/2009		Party Name:INTAS PHARMACEUTICALS LTD.,		Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
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	HQ File :01/82/050/00611/AM10/	RLA File :08/24/040/00174/AM10/	Lic.No/Date:0810083512 12.10.2009	Defer Date:12.01.2010
	Decision : Committee considered case as per agenda and observed that the case was considered in 38/82 meeting held on 15.12.2009 and it was decided to defer case for 12.01.2010. Accordingly, case was deferred for 12.01.2010.			

227	Case No.:1/39/82-ALC4/2009	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/00804/AM10/	RLA File :13/24/040/00022/AM10/	Lic.No/Date:1310030660 08.12.2009	
	Decision :Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

228	Case No.:2/39/82-ALC4/2009	Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00805/AM10/	RLA File :03/95/040/00453/AM10/	Lic.No/Date:0310549711 08.12.2009	Defer Date:02.02.2010
	Decision :Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

229	Case No.:3/39/82-ALC4/2009	Party Name:WOCKHARDT LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved
	HQ File :01/82/050/00806/AM10/	RLA File :03/95/040/00574/AM10/	Lic.No/Date:0310549836 09.12.2009	
	Decision : Committee decided to close the case as Advance Authorisation has been issued under para 4.7.1 of HBP.			

230	Case No.:4/39/82-ALC4/2009	Party Name:AARON FINE CHEMICALS PVT LTD	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00807/AM10/	RLA File :03/94/040/00622/AM10/	Lic.No/Date:0310550444 11.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

231	Case No.:5/39/82-ALC4/2009	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHE	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00808/AM10/	RLA File :05/23/040/00118/AM10/	Lic.No/Date:0510254470 14.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.			

232	Case No.:6/39/82-ALC4/2009	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred

HQ File :01/82/050/00809/AM10/	RLA File :03/95/040/00557/AM10/	Lic.No/Date:0310550660 14.12.2009	Defer Date:02.02.2010
Decision : Committee decided to defer case for 02.02.2010 for comments of Department of C&PC.			

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Case No.:7/39/82-ALC4/2009	Party Name:MANGALAM DRUGS & ORGANICS LIMITED	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Approved	
HQ File :01/82/050/00810/AM10/	RLA File :03/95/040/00569/AM10/	Lic.No/Date:0310550682 14.12.2009		
Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/42/2009-PI-III dated 11.06.2009 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Lumefantrine	1 Kg.	1.	Fluorene	1.33 kg
		2.	Di Methyl Formamide	2.04 kg
		3.	Methanol	4.22 kg
		4.	Methylene Dichloride	2.29 kg
		5.	Chloro Acetyl Chloride	0.64 kg
		6.	Sodium Borohydride	0.07 kg
		7.	N-Di Butylamine	1.23 kg
		8.	4-Chloro Benzaldehyde	0.42 kg
		9.	Ethyl Acetate	0.80 kg
RA concerned may take further necessary action as per above decision of NC.				

234	Case No.:8/39/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00811/AM10/	RLA File :08/24/040/00227/AM10/	Lic.No/Date:0810084895 14.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.			

235	Case No.:9/39/82-ALC4/2009	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:39/82-ALC4/2009 22.12.2009	Status:Case Deferred
	HQ File :01/82/050/00812/AM10/	RLA File :08/24/040/00231/AM10/	Lic.No/Date:0810084897 14.12.2009	Defer Date:02.02.2010
	Decision : Committee decided to defer case for 02.02.2010 for comments of DOP.			

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